

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

28(ND)/2016

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.03.2019.**


**NAME OF THE COMPANY: Rajeev Behl Vs. M/s. Realtech Infrastructure
Ltd. & Ors.**


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:		Mr. Manish Sharma, Mr. Kirish Gandhi, Mr. Ninad Dogra, Advocates for the Petitioner.		
		Mr. Diggaj Pathak, Mr. Shweta Sharma, Mr. Qasim Kumar, Mr. Aditya Singhal, Mr. Madhavi Khaur, Mr. Saurabh D. Karan Singh, Advocates for the Respondent.		

ORDER

List this case for final arguments on merits on 16.09.2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)